

Manipur Goods and Services Tax (Amendment) Bill, 2025

THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Madam, with your permission, I rise to move for leave to introduce a Bill further to amend the Manipur Goods and Services Tax Act, 2017.

माननीय सभापति : प्रश्न यह है :

?कि मणिपुर माल और सेवा कर अधिनियम, 2017 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

? (व्यवधान)

SHRIMATI NIRMALA SITHARAMAN: Madam, I introduce the Bill.

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? (*Interruptions*)